


National Green Tribunal / 614
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi- 110 001

Date: 31, July, 2018

OFFICE ORDER

In exercise of the powers conferred under the NGT (Practice & Procedure) Rules, 2011 framed under NGT Act, 2010, it has been decided by the Competent Authority to list the matter of Zonal Benches before the Principal Bench, New Delhi where the case records has been transferred and the Id. Counsels are available in the Principal Bench. Further, the matter shall be reflected in the cause list accordingly and as per usual practice the same shall be uploaded in the website prior to the date of listing. The hearing through Video Conferencing shall also be made in case of exigency after approval from the Competent Authority.

This issues with the approval of Competent Authority.


(P.K. Sinha) 31.7.18

Registrar General (O) and Head of Office

Copy to:

- (1) PA to Hon'ble Chairperson
- (2) PA to Hon'ble Judicial and Expert Members
- (3) PA to Ld. Registrar General
- (4) Ld. Registrar, NGT, Bhopal/Chennai/Kolkata/Pune for placing in the Notice Board
- (5) Ld. Deputy Registrar
- (6) Assistant Registrar (Filing)
- (7) Consultant (Judicial/Admn.)
- (8) Computer Section for uploading in website for public information
- (9) Notice Board for public information
- (10) Secretary, NGT Bar Association
- (11) Guard File

